

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

TRANSFER PETITION (CIVIL.) NO(s). 618 OF 2003

RANI

Petitioner(s)

VERSUS

NARESH CHOKHANI

Respondent(s)

(With appln(s) for stay,c/delay in filing counter affidavit,correction of ty
pographical
error.)

WITH

T.P.(C) NO. 682 of 2003

(With appln(s) for stay)

T.P.(CRL) NO. 289 of 2003

(With appln(s) for exemption from filing O.T.,stay,c/delay in filing counter affidavit)
(For final disposal)

Date: 20/07/2005 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner(s)

Mr. Niraj Sharma,Adv.

For Respondent(s)

Mr. Shivaji M. Jadhav,Adv.

UPON hearing counsel the Court made the following

O R D E R

Adjourned by eight weeks in view of the request made in th
e letter

circulated by the counsel for the petitioner.

(J.S. Rawat)
Court Master

(Anand Singh)
Court Master